

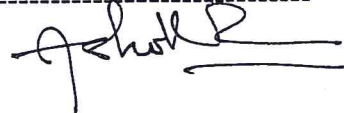
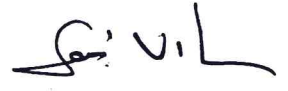
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/1/2016
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VEDHYASHANKAR R. ASHOKKUMAR	Counsel for R to S	
2.	G. V. P. S. V. I. K.	Counsel for Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has filed the rejoinder. Pleadings are complete. Matter is posted for arguments. Put up on 14.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)